

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.485 of 1997.

MONDAY, THIS THE 7TH DAY OF APRIL, 1997.

C O R A M :

HON'BLE MR A V HARIDASAN, VICE CHAIRMAN

HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

KC Jacob

Superintendent of Police  
Kottayam

.. Applicant

By Advocate Mr PV Mohanan

Vs

1. Union of India represented  
by Secretary,  
Ministry of Home Affairs  
New Delhi

2. The State of Kerala represented by  
Chief Secretary  
Secretariat  
Thiruvananthapuram

3. The Union Public Service Commission  
represented by its Secretary  
Union Public Service Commission  
Shajahan Road  
New Delhi

.. Respondents

By Advocate Mr Shafik for SCGSC.

The application having been heard on 7.4.1997, the  
Tribunal on the same day delivered the following :

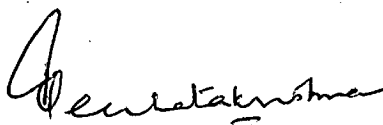
O R D E R

HON'BLE MR A V HARIDASAN, VICE CHAIRMAN :

After making submissions for quite sometime, the  
learned counsel for applicant wishes to withdraw the  
application with permission to seek appropriate relief in  
case he is aggrieved by the ~~outcome~~ of selection.

The application is closed as withdrawn. No costs.

Dated the 7th April, 1997.

  
PV VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

  
AV HARIDASAN  
VICE CHAIRMAN